

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gangotri Glazed Tiles Private Limited Date of Commencement of Liquidation: 02-11-2020; List of Stakeholders as on Date: 21-01-2021; Name of IP: Mr. Keyur Jagdishbhai Shah; Last 5 digit of registration number: 10729

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		8785		8785				NA
2	Liquidation costs incurred till date		299856.50		299856.50				NA
3	Secured financial creditors	01	92205285.44	01	92205285.44	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	02	346708424	02	346226168	0	482256	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	01	2840573	01	2840573	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	788771347.94	4	787806835.94	0	482256	0	